

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2171
TO BE ANSWERED ON 10.12.2021**

ROHINGYA ISSUE

2171. SHRI MANOJ TIWARI:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Government has faced any setbacks in Myanmar policy due to Rohingya issue;
- (b) if so, the details thereof;
- (c) if not the reasons therefor; and
- (d) the corrective steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) to (d) Government has called for the safe, speedy and sustainable repatriation of displaced persons from the Rakhine State of Myanmar. In this context, Government has taken up the issue of their repatriation with the Government of Myanmar. The two sides have also agreed that the only lasting solution to the problem lies in the overall development of the Rakhine State in Myanmar. In this regard, Government has signed an MoU on the Rakhine State Development Programme with Myanmar in December 2017. Under this programme, a project of 250 fabricated houses in the Rakhine State was completed and handed over to the authorities in July 2019.
